NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 50/(MAH)/2016 CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Manju Gupta

V/s.

M/s. Sat Industries Limited

SECTION OF THE COMPANIES ACT: 241 & 242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

KAMAL AGRAWAL CA - AR-Applicant

SIGNATURE

Order CP No.50/241 & 242/ NCLT/MB//MAH/2016

At request of the parties, list this matter for hearing on 16.12.2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)